

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

203. IA/1087/2024 IN C.P. (IB)/664(MB)2022

**IN THE MATTER OF**

IDBI Trusteeship Services Limited

Vs

Skil Shipyard Holdings Private Limited

Section 7 of the Insolvency & Bankruptcy Code, 2016

**Order Delivered on 19.04.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. ANU JAGMOHAN SINGH  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: Ms. Abha Patel (PH)  
For the Intervenor: Adv. Agam H Maloo (VC)

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**ORDER**

**I.A. 1087/2024**

Adjourned to **02.05.2024**.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)  
Shubham

Sd/-  
REETA KOHLI  
Member (Judicial)